

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1622/2022

SARLA GUPTA & ANR.

Appellant(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

(IA No. 161804/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH Cr1.A. No. 730/2024

Date : 31-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. R. Basant, Sr. Adv.
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Ms. Thashmitha Muthanna, Adv.
Mr. Sarath S. Janardanan, Adv.
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For M/S. Devasa & Co., AOR

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Mr. Yoginder Handoo, AOR
Mr. Ashwin Kataria, Adv.
Mr. Garvit Solanki, Adv.
Ms. Medha Gaur, Adv.

For Respondent(s)

Mr. Suryaprakash V.Raju, A.S.G.
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Yuvraj Sharma, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Annam Venkatesh, Adv.

Ms. Aakriti Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We permit the parties to file the submissions in brief along with relied upon case law within a period of two weeks from today.

To be listed on 22nd August, 2024 in the first three matters.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER